

**Sardar Swaran Singh:** I hope so, Sir.

#### TUNGABHADRA PROJECT

\*256. **Shri Nanadas:** Will the Minister of Irrigation and Power be pleased to state:

(a) the progress of the Tungabhadra Project made so far;

(b) the area that has been brought under irrigation during 1953;

(c) what items of the Project work are still incomplete; and

(d) when the whole Project will be completed?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (c). A statement giving the information is laid on the Table of the House. [See Appendix II, annexure No. 17.]

(b) *Hyderabad side:* So far 4,000 acres are under irrigation; it is likely that another 2,000 acres will be added by the end of the year.

*Andhra/Mysore side:* Nil.

(d) *Dam and Appurtenant Works:* 30th June 1954. Erection of spillway gates including grooves and operation bridges—before the flood season of 1955.

*Hyderabad side:*

Canal.....1956-57

*Andhra/Mysore side:*

Canal..... June 1954

Power supply.....September 1956

**Shri Nanadas:** In view of the fact that almost the major portion of the work is completed, may I know whether the work on the Tungabhadra High Level Canal will be taken up? If so, when?

**Shri Hathi:** Only the construction of the dam is complete. The canal system is yet to be done.

**Shri Nanadas:** Am I to understand that the work on the High Level Can-

al will not be taken up in the near future?

**Shri Hathi:** That depends after this Project is completed. That may be taken up later on, but not so soon.

**Shri Nanadas:** May I know when the water will be given up to mile 173?

**Shri Hathi:** The main canal up to mile 173 is ready, but the distributaries are not ready.

**Shri Nanadas:** May I know by what time the power development will be completed?

**Shri Hathi:** 1956, Sir.

**Shri B. S. Murthy:** May I know the reasons for the water not being available for Andhra and Mysore canals when the Hyderabad canal is irrigating 4,000 acres at present?

**Shri Hathi:** As I said, the canal system is not yet ready, Sir.

#### SHIP-BUILDING

\*258. **Shri Jethalal Joshi:** Will the Minister of Production be pleased to state whether Government have any proposal to reduce the subsidy given to the ship-building yard at Visakhapatnam by reducing the cost of ship-building?

**The Minister of Production (Shri K. C. Reddy):** The proposal of the Hindustan Shipyard Limited for the development of the shipyard, the implementation of which is expected to bring down the cost of construction of ships, is under the consideration of the Government. Certain other measures have been taken already by the Board of Directors in order to bring down the cost.

**Shri Jethalal Joshi:** May I know if the Government consider it advisable to increase the tonnage of merchant and other shipping as a programme for reducing the incidence of unemployment and, if so, how much tonnage is to be increased this year?

**Mr. Speaker:** I am afraid this is a suggestion for action. If he wants any information he may ask.

**DISPLACED PERSONS IN WEST BENGAL**

\*259. **Shri B. K. Das:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the report of the fact-finding-body appointed to consider the problems of rehabilitation of displaced persons in West Bengal has been considered by the committee of Ministers;

(b) whether that committee have submitted their recommendations to Government; and

(c) whether any steps have been taken on these recommendations?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Yes.

(b) The recommendations of the Committee are being finalised.

(c) Does not arise.

**Shri B. K. Das:** What are the reasons for the delay that the whole procedure has taken, in view of the fact that the Fact-finding Committee was to have to report by last February?

**Shri A. P. Jain:** The Fact-finding Committee did not submit its report in February; it submitted it later. Then, Dr. Bidhan Chandra Roy who is a member of the Ministers' Committee was away in Europe and later on he was busy with certain other things. Therefore there was some delay in holding a meeting of the Ministers.

**Shri B. K. Das:** What is the finding of the Committee with regard to the actual extent of rehabilitation achieved in the province?

**Shri A. P. Jain:** It is a big report which is before the Ministers' Committee. The decisions of the Ministers will be made public.

**Shri T. K. Chaudhuri:** Is there any proposal of making the report available to Members of Parliament from that State?

**Shri A. P. Jain:** Not the Fact-finding Committee's report but the final decision of the Ministers.

**मिश्र गया हुआ व्यापार प्रतिनिधि मण्डल**

\*२६०. **श्री रघुनाथ सिंह:** (क) क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या श्री मुरारजी वेंच के नेतृत्व में एक व्यापार प्रतिनिधि मण्डल मिश्र गया था और वहां से लौट आया है?

(ख) क्या इस प्रतिनिधि मण्डल ने सरकार को कोई रिपोर्ट प्रस्तुत की है?

(ग) क्या मिश्र में भारतीय वस्तुओं, विशेषकर फिल्मों तथा चाय के लिए लाभदायक बाजार है?

(घ) क्या सरकार को मिश्र में चाय, फिल्मों तथा बनारसी वस्त्रों का प्रचार करने के निमित्त कोई कार्रवाई करने का विचार है?

**The Minister of Commerce (Shri Karmarkar):** (a) I understand that a delegation of this nature went to Egypt.

(b) It was not a Government sponsored delegation and as such there is no question of a report being submitted to Government.

(c) There is a market in Egypt for Indian goods including tea. There is at present no market for Indian films.

(d) A proposal for tea propaganda in Egypt is under consideration.

**श्री रघुनाथ सिंह:** बनारसी सिल्क के सामान के वास्ते इजिप्ट में आप की तरफ से कोई खास इंतजाम हुआ है?

**Shri Karmarkar:** I am not aware of it. There is no definite arrangement yet, but I understand that this